CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 13/12/2018

C.P./260/55/2014 B P PATNAIK O.A./260/581/2014 -V/S-FOR FURTHER ORDERS M KUMAR

ITEM NO:28

FOR APPLICANTS(S) Adv.: Mr. D.P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal	
	Mr. D.P. Dhalsamant, Ld. Counsel for the petitioner does not want to press this C.P. Mr. T. Rath, Ld. Counsel for the alleged contemnors is present and has no objection. In view of the above, the C.P. is dropped being not pressed. Notices discharged.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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